

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI





ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/32/2016
NAME OF THE PETITIONER(S) : K.R.Reshma Sawni
NAME OF THE RESPONDENT(S) : Varnam Printing Inks P Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	HARI SHANKAR MANI. ANANT MERATHA SANDEEP KUMAR.	Petitioner.	
2	R. Giridharan Dominic S. David	Counsel for R4	
3	D.S. Karthikeyan	Counsel for R6	
4	Sharmila. S	Counsel for R1 to R3	

ORDER

Counsel for the petitioner present. Proxy counsel representing counsel for R1 to R3 present. Counsels representing R4 and R6 are present. Counsels for respondents stated that counters has already been filed. At request of counsel for R6, time enlarged for filing written arguments. Put up on **04.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)